

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3449
ANSWERED ON:18.08.2003
CLEAN DEVELOPMENT MECHANISM UNDER KYOTO PROTOCOL
JAYABEN B. THAKKAR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether the Union Environment Ministry has mooted a proposal to set up a National Authority to formulate policy and implement the Clean Development Mechanism (CDM) under Kyoto proposal;
- (b) if so, the reasons for setting up such panel; and
- (c) by when the above panel to regulate carbon trading is likely to be set-up?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

- (a) The Union Ministry of Environment and Forests has mooted a proposal to set up a National Authority for implementing Clean Development Mechanism (CDM) under the Kyoto Protocol.
- (b) All countries wishing to participate in the CDM process have to designate a National Authority for the CDM.
- (c) On approval of the competent authority, the National CDM Authority will be set up.